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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
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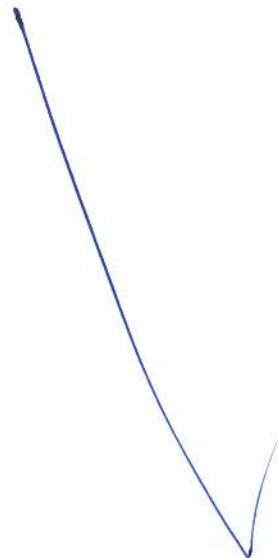
CP (IB) No. 1084/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M

Name of the Company	MSTC Ltd. -Vs- Sanjay Sureka		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rajarshi Dutta, Adv. } MSPC.
 2. Rahul Anndy, Adv. }
 3. Srisofna Mishra
Advocate to Sanjay Sureka } S. Mishra
21/8/18
- Rahul Anndy
21/8/18



107. 21-08-2018 - CP(IB) No. 1084/KB/2018 - MSTC Ltd. Vs. Sanjay Sureka

O R D E R

The Ld. Counsel for the Petitioner and the Ld. Counsel for the Respondent appeared.

The CP No. 1084/KB/2018 is, in fact, filed in CP(IB) No. 446/KB/2017. This is an Application under Section 60 of the Insolvency & Bankruptcy Code, 2016 filed by MSTC Ltd. Against the personal guarantor and one of the Directors of the Corporate Debtor.

The Ld. Counsel for the Director appeared and seeks time to file Affidavit-in-opposition. It is to be filed within seven days.

The CP(IB) No.1084/KB/2018 stands adjourned for further consideration on 30-08-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)